plan for naturopathy hospitals in every District in the country?

THE MINISTER OF STATE IN THEI MINISTRY OF HEALTH AND FAMILY (KUMARI WELFARE SAROJ KHAPARDE); (a) With a view to popularise Naturopathy, the Ministry of Health and Family Welfare have decided to set-up the National Institute ot Naturopathy at Pune. An outlay of Rs. 1. 00 crore has been earmarked for the purpose during the Seventh Five Year Plan. In addition, an outlay of Rs. 70. 00 lakhs has been earmarked for financial assistance to the various Yoga and Naturopathy Institutions in the country through the Central Council for Research in Yoga a\$d Naturopathy in the Seventh Plan.

(b) No, Sir.

Expenditure on Family Planning Programme

523. SHRI SANTOSB BAGRODIA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state the expenditure involved due to incentives to be given to make the family planning programme more effective during the 1987-88?

THF MINISTER OF STATE IN THE MIIVISTRY OF HEALTH AND FAMILY (KUMARI WELFARE SAROJ KHAPARDE): Government of India gives no incentives to members of general public who accept family planning. All acceptors of terminal methods of family planning and IUD insertion are, however, entitled to a compensation of Rs. 1D0 and Rs. 9 repeetively for wages lost. For the purpose, ' a sum of Rs. 86. 00 crores under the head 'Compensation' has been earmarekd for 1987-88. States have also been requested to- give all acceptors 5 lottery tickets and green cards to acceptors with 1-2 children entitling them to avail certain facilities being given by the States /Union Territories. During 1987-88. 'Rs. 0. 50 crofe has been allocated for the Green Cird scheme.

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2. Cfentral Government employees who accept terminal methods of fam ily planning after three or less num ber of children are entitled to one incentive increment and a 1/2 per cent rebate in interest on House Building Advance taken by them.

3. In addition, a sum of Rs. 12. 00 crore_s has been earmarked for con ferring Awards on the States/Union Territories for best performance in the family welfare programme during 1987-88.

Representation by Kalinga Airlines Union, Calcutta

524. SHRI SANTOSH BAGRODIA: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government have received any representation dated 4tb December, 1986 from the Secretary, Kalinga Airlines Union, Calcutta;

(b) if so, the salient points raised by the Union in the said representation; and

Kc) the steps taken by Government so far to fulfil the demands?

THE MINISTER OF STATE 07 THE MINISTRY OF CIVIL AVIATION (SHRI JAGDISH TYTLER): (a) Yes, Sir. A representation from the Secretary, Kalinga Airlines Union dated 4-12-1986 was received in thi[^] Ministry through Shri Santosh Bagrodia, M. P. on 2-3-1987.

(b) The salient point is that Kalinga Airlines which was operating from Dum DUm for over two de cades has been closed on 31-3-1986, leaving its skilled and experienced employees in great distress^

(c) Reply to the Hon'ble M. P. has been sent. stating that the two Air Corporations and Vavudoot have been given instructions to consider absorption of the retrenched emp loyees of M/s. Kalinga Airlines/ Jamair against available vacancies if they fulfil the requisite qtMlifleattdtil;